

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2061
TO BE ANSWERED ON 13.03.2023

Conservation and Development of Forests

2061. SHRI SELVAM G.:

SHRI KULDEEP RAI SHARMA:

SHRIMATI MANJULATA MANDAL:

DR. SUBHASH RAMRAO BHAMRE:

DR. AMOL RAMSING KOLHE:

SHRI C.N. ANNADURAI:

SHRIMATI SUPRIYA SULE:

SHRI SUNIL DATTATRAY TATKARE:

DR. DNV SENTHILKUMAR S.:

SHRI DHANUSH M. KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any complaints in the implementation of schemes/projects related to conservation and development of forests in the country and if so, the details thereof, State-wise;
- (b) the action taken by the Government in this regard;
- (c) the steps taken by the Government for the effective implementation of the said schemes/projects in the country;
- (d) the details of the schemes being implemented for forest conservation and expansion in Maharashtra, Andaman and Nicobar Islands, Odisha and Tamil Nadu especially in tribal areas;
- (e) the details of positive outcomes of the said schemes in the said States; and
- (f) whether there is a proposal of any special scheme for forest conservation in aspirational districts and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) The schemes and projects aimed at conservation and development of forests are implemented by respective State and UT Forest Departments. The complaints regarding implementation of such schemes have not come to the notice of this Ministry.
- (c) to (f) In order to restore ecosystems and increase the forest cover including conservation and development of forests in the country, afforestation and tree plantation activities including other forestry activities are undertaken by States/UTs. The Ministry of Environment, Forest and Climate Change (MoEFCC) provides financial assistance to States/UTs under various Centrally Sponsored Schemes namely Green India Mission to support and supplement the efforts of States and Union Territories. National Mission for a Green India (GIM) is one of the eight Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring, and enhancing India's

forest cover and responding to Climate Change by undertaking plantation activities in the forest and non-forest areas. GIM activities started in the Financial Year 2015-16. So far, a sum of Rs. 728.21 Crores have been released to sixteen States and one union territory for creation of plantation over an area of 136808 hectare. The State-wise details of funds released during the last five years and current year is given in **Annexure-I**.

The Ministry is implementing Nagar Van Yojana (NVY) since the year 2020 which envisages creation of 400 Nagar Vans and 200 Nagar Vatika in the country during the period 2020-21 to 2024-25 under the funds available under National Compensatory Afforestation Fund (CAMPA). The Nagar Van Yojana aims to enhance the green cover in the urban and peri-urban areas including biological diversity, provide ecological benefits and improve the quality of life of city dwellers. So far, the Ministry has approved 270 projects under Nagar Van Yojana with the total cost of Rs.238.64 Crore.

The Compensatory Afforestation Fund (CAMPA fund) are being utilized by States/UTs for taking up compensatory afforestation as per approved Annual Plan of Operations for compensating the loss of forest & tree cover due to diversion of forest land for developmental projects as per provisions of Compensatory Afforestation Fund Act, 2016 (CAF Act) and CAF Rules, 2018. In addition to this, area specific provisions such as preparation of Catchment Area Treatment Plan, Wildlife Conservation Plan, Soil and Moisture Conservation Plan, etc. are also stipulated to mitigate the impacts of diversion of forest lands. The State-wise details of amount approved by the National Authority in respect of the Annual Plan of Operations of State/ Union Territories under the State CAMPA Fund during the last five years from 2017-18 to 2021-22 for taking up afforestation and protection of forest and wildlife is attached at **Annexure-II**. The year-wise details of compensatory afforestation taken up under the State CAMPA in last five years from 2017-18 to 2021-22 including Maharashtra, Odisha, Tamil Nadu and Andaman & Nicobar Islands are attached at **Annexure-III**. Afforestation and forest conservation activities under CAMPA fund area being taken up through local forest dwelling communities as per approved Annual Plan of Operations prepared and recommended by the State CAMPA Authorities.

Ministry provides financial assistance to State/UTs Governments under Centrally Sponsored Scheme Development of Wildlife Habitats (CSS-DWH) 'for conservation and management of Protected Areas, protection of Wildlife outside PAs, and species recovery programme of critically endangered species. The Scheme also has Schedule Tribe Sub Plan (STSP) component under which fund is being provided to State Governments. State-wise details of the funds released including Maharashtra, Odisha and Tamil Nadu during the last three years under STSP component is at **Annexure-IV**. Project Elephant Scheme provides financial assistance to the States under the Centrally Sponsored Scheme of 'Project Elephant' (CSS-PE) to protect elephant, their habitat and corridors, to address issue of man-elephant conflict and welfare of captive elephants. The details of the fund released under Centrally Sponsored Scheme "Project Elephant" from 2017-18 to 2021-22 is given at **Annexure-V**.

Funding assistance is provided under the ongoing Centrally Sponsored Scheme of Project Tiger to tiger range States for conservation of tigers, raising awareness on tiger & other wildlife conservation, habitat management, protection, eco- development, human resource and infrastructure development, voluntary village relocation, as per sanctioned Annual Plan of Operation of the Tiger Reserve and Utilization Certificate is duly submitted by the State Government.

Ministry supports the efforts of the States/ UTs in prevention and control of forest fire by providing financial assistance for various forest fire prevention and management measures such as modern tools for fire extinguishing, use of communication and information technology, etc creation and maintenance of fire lines in forest areas, engagement of fire watchers, creation of water storage structures in forest areas, strengthening of forest infrastructure, procurement of firefighting equipment, soil and moisture conservation works in high risk areas, awareness creation, incentivizing villages/communities for protection against forest fire etc. under the Centrally Sponsored Forest Fire Prevention and Management Scheme. Consolidated details of fund released to State/UT's under ongoing Centrally Sponsored Forest Fire Prevention & Management Scheme (FFPM) during the year 2022-23 is given at **Annexure-VI**. The FFPM scheme strengthens the State Forest Departments for preparedness, response, control and mitigation of forest fire in the country. This Ministry has established Disaster Management Control Room for coordination with States and different Ministries for forest fire and chemical disaster related issues.

Afforestation activities are also taken up under various programs/schemes of line Ministry such as Mahatma Gandhi National Rural Employment Guarantee Scheme, National Bamboo Mission, Sub-Mission on Agroforestry etc. and under various schemes of State Government /UT Administration, and by various departments, Non-Government Organizations, Civil Society, Corporate bodies etc. The multi departmental efforts have yielded good results in conserving forest and environment by addressing the problem of deforestation, besides keeping the pace of development, which is evident from the fact that the forest cover has stabilized and has been constantly increasing over the years.

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding “Conservation and Development of Forests”

Details of funds released from 2017-18 to 2022-23 under the scheme National Mission for a Green India

(Rupees in Crore)

S. No.	States	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	0.45	2.67	Nil	Nil	2.02	Nil
2	Arunachal Pradesh	Nil	Nil	Nil	Nil	13.43	Nil
3	Chhattisgarh	10.95	5.36	5.04	1.66	6.12	Nil
4	Haryana	Nil	Nil	Nil	Nil	9.55	Nil
5	Himachal Pradesh	Nil	Nil	Nil	17.09	Nil	Nil
6	Jammu & Kashmir	Nil	Nil	Nil	25.73	Nil	6.49
7	Karnataka	0.86	1.62	2.21	2.35	4.45	2.93
8	Kerala	Nil	Nil	16.32	Nil	Nil	Nil
9	Madhya Pradesh	Nil	24.16	30.65	Nil	18.29	17.93
10	Maharashtra	Nil	10.30		Nil	Nil	Nil
11	Manipur	6.42	4.89	4.16	6.74	9.93	5.45
12	Mizoram	20.00	22.36	17.71	2.99	29.86	36.27
13	Odisha	1.41	4.74	14.19	26.01	17.74	8.48
14	Punjab	6.22		3.19		3.32	2.7393
15	Sikkim	Nil	3.32	3.12	2.19	7.77	6.57
16	Uttarakhand	Nil	Nil	Nil	27.89	33.99	28.40
17	West Bengal	Nil	Nil	9.43	Nil	Nil	0.76
Total		46.30	79.43	106.01	112.65	156.46	116.01

Annexure -II

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding Conservation and Development of Forests.

State-wise details of amount approved by the National Authority in respect of the Annual Plan of Operations of State/ Union Territories under the State CAMPA Fund during the last five years

Sl. No.	Name of the State/UT	Annual Plan of Operation (APO) Approved (Rs. in Crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	1.33	1.77	1.56	2.13	0.00
2	Andhra Pradesh	97.00	118.00	322.97	330.82	325.00
3	Arunachal Pradesh	0.00	45.21	0.00	155.46	240.85
4	Assam	70.00	48.84		88.34	79.12
5	Bihar	39.31	38.20	140.18	239.47	106.84
6	Chandigarh	1.13	1.61	1.87	2.26	3.60
7	Chhattisgarh	0.00	897.52	848.51	1347.02	1500.75
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	19.55	16.15
10	Goa	0.00	4.83	17.95	32.68	21.55
11	Gujarat	27.00	212.66	1484.60	169.85	169.00
12	Haryana	80.00	195.95	100.97	203.95	317.59
13	Himachal Pradesh	120.00	127.72	145.82	158.38	138.10
14	Jammu & Kashmir	69.00	113.76	126.74	184.33	257.16
15	Jharkhand	234.00	409.56	399.29	376.55	437.60
16	Karnataka	86.00	101.41	113.69	216.70	321.06
17	Ladakh	0.00	0.00	0.00	0.00	0.00
18	Kerala	8.00	7.96	0.00	15.78	25.13
19	Madhya Pradesh	200.00	272.36	453.50	500.00	616.88
20	Maharashtra	199.00	230.00	499.38	599.32	688.27
21	Manipur	29.50	27.95	30.97	27.79	25.09
22	Meghalaya	7.00	0.00	0.00	33.97	36.40
23	Mizoram	6.85	9.01	19.23	32.66	18.08
24	Nagaland	0.00	0.00	0.00	0.00	0.00
25	Odisha	509.00	0.00	556.34	773.39	901.03
26	Punjab	179.00	102.56	102.15	177.85	218.06
27	Rajasthan	0.00	205.67	265.39	280.70	286.70
28	Sikkim	12.68	0.00	44.96	47.72	70.00
29	Tamil Nadu	127.00	8.65	0.56	66.62	0.00
30	Telangana	0.00	237.38	501.26	483.78	752.71
31	Tripura	7.10	16.70	20.84	21.51	35.24
32	Uttar Pradesh	144.00	152.00	285.68	442.01	586.90
33	Uttarakhand	96.00	318.30	213.11	362.90	726.88
34	West Bengal	0.00	70.07	74.07	74.00	58.30
	Total	2349.9	3975.65	6771.59	7467.49	8980.04

Annexure -III

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding Conservation and Development of Forests.

Details of compensatory afforestation taken up under the State CAMPA in last five years

Sl. No.	Name of the State/UT	Afforestation taken up under CAMPA (Area in Ha.)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.00	4.33	16.54	5.85	0.00
2	Andhra Pradesh	3093.00	4033.00	15829.00	5645.00	5777.00
3	Arunachal Pradesh	3449.96	8716.00	13857.70	0.00	0.00
4	Assam	1020.00	1394.11	2084.32	79.26	1813.34
5	Bihar	236.40	1211.00	1644.08	6356.51	0.00
6	Chandigarh	0.00	0.74	0.09	0.09	0.00
7	Chhattisgarh	5864.86	7210.78	6104.06	4827.93	6748.67
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	47.54	23.02
10	Goa	0.00	10.00	40.00	200.00	200.00
11	Gujarat	847.00	746.00	1922.42	1547.41	6458.55
12	Haryana	0.00	1300	25.36	833.67	2246.00
13	Himachal Pradesh	1382.75	581.69	568.32	876.00	954.36
14	Jammu & Kashmir	31.93	4276	6636	12474	9495
15	Jharkhand	8073.00	3690.11	14088.25	10714.02	12406.86
16	Karnataka	3521.74	2465.29	1370.36	15780.62	9895.27
17	Kerala	170.00	276.47	0.00	431.59	619.03
18	Ladakh	0.00	0.00	0.00	0.00	0.00
18	Madhya Pradesh	3087.67	1119.15	25516.90	37716.06	35846.36
19	Maharashtra	6149.15	832.51	10011.89	1043.03	1684.97
20	Manipur	6930.74	2738.86	337.00	6056.94	2155.00
21	Meghalaya	0.00	0.00	0.00	803.00	534.00
22	Mizoram	1150.00	351.72	0.00	2536.5	1303.78
23	Nagaland	0.00	0.00	0.00	0.00	0.00
24	Odisha	3550.00	101132.00	28646.00	48165.00	43956.00
25	Punjab	2728.80	3562.44	5892.98	4769.99	5692.63
26	Rajasthan	7456.8	8533.56	8610.59	12932.85	10744.8
27	Sikkim	234.09	0.00	171.64	106.04	183.98
28	Tamil Nadu	35.40	44.64	2.19	0.00	0.00
29	Telangana	3908.38	5858.07	5350.68	9162.51	12651.16
30	Tripura	653.81	217.89	564.34	582.80	821.86
31	Uttar Pradesh	6506.95	7883.07	14948.53	12644.94	22676.03
32	Uttarakhand	3474.00	2715.00	3222.00	2597.00	2852.00
33	West Bengal	0.00	268.65	97.71	122.42	282.81
	Total	73556.43	166927.96	160960.01	186652.35	188587.53

Annexure-IV

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding Conservation and Development of Forests.

Details of fund released under **Schedule Tribe Sub Plan (STSP) component** under Centrally Sponsored Scheme Development of Wildlife Habitats, (CSS-DWH) during the last three years are as under:

(₹in lakh)

S.No.	States	2019-20	2020-21	2021-22
1	Andhra Pradesh	0	0	0
2	Chhattisgarh	0	41.30	0
3	Gujarat	0	0	0
4	Himachal Pradesh	102.74	66.35	11.16
5	Haryana	0	0	12.38
6	Jharkhand	9.17	60.39	0
7	Madhya Pradesh	76.64	72.106	116.80
8	Maharashtra	60.00	33.68	0
9	Odisha	0	74.99149	84.08
10	Rajasthan	119.58	101.19	287.24
11	Telangana	0	0	0
12	Assam	0	0	0
13	Meghalaya	0	0	0
14	Tripura	0	0	0
15	Mizoram	0	0	64.13
16	Bihar	28.60	55.06	0
17	Jammu & Kashmir	0	0	0
18	Karnataka	0	113.60	342.49
19	Kerala	0	216.185	60.34
20	Uttarakhand	666.94	75.22851	19.48
21	West Bengal	78.50	140.08	217.57
22	Goa	14.67	0	0
23	Tamil Nadu	39.43	62.76	84.33
24	Uttar Pradesh	3.73	87.079	0
		1200.00	1200.00	1300.00

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding Conservation and Development of Forests.

The details of the fund released under Centrally Sponsored Scheme “Project Elephant” from 2017-18 to 2021-22 is given below:

(Rs. in Lakhs)

Sl. No	State/UTs	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	17.39	29.02	127.03	77.28	20.56
2	Arunachal Pradesh	118.85	0	103.27	282.25	157.76
3	Assam	0	354.35	0	35.28	126.72
4	Chhattisgarh	48	65.28	0	0	24.78
5	Jharkhand	105.52	116.46	161.44	111.86	86.68
6	Karnataka	355.55	353.91	412.48	330.40	261.20
7	Kerala	482.55	466.69	432.13	574.56	580.97
8	Maharashtra	27	46.54	44.19	17.98	0
9	Meghalaya	162.85	217.88	177.90	9.36	141.75
10	Nagaland	25.2	141.22	213.95	92.50	279.76
11	Odisha	124.84	197.28	387.04	577.99	567.04
12	Tamil Nadu	291.92	383.11	275.16	0	181.85
13	Tripura	10.08	43.92	45.38	24.71	0
14	Uttar Pradesh	30.67	20.24	37.74	0	45.99
15	Uttarakhand	341.56	192.17	417.31	204.85	244.12
16	West Bengal	79.93	83.94	113.25	64.20	87.87
17	Haryana	17.76	8.38	16.80	11.04	4.23
18	Bihar	154.40	165.32	57.03	39.08	0
19	Rajasthan	14.45	12.66	35.28	0	15.18
20	Punjab	0	0	0	0	0
21	Madhya Pradesh	0	4.76	13.69	0	12.61
22	Manipur	10.80	9.07	10.94	0	5.40
	Total	2419.32	2912.20	3082.01	2453.34	2844.47

Annexure-VI

Annexure referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question No. 2061 due for answer on 13.03.2023 regarding Conservation and Development of Forests.

Details of fund released to State/UT's under ongoing Centrally Sponsored Forest Fire Prevention & Management Scheme (FPM) during the year 2017-18 to 2021-22

S. No.	States	2017-18 Amount Released	2018-19 Amount Released	2019-20 Amount Released	2020-21 Amount Released	2021-22 Amount Released
Other States						
1	Andhra Pradesh	0.00	260.06	216.13	0.00	0.00
2	Bihar	75.00	57.17	208.16	233.94	0.00
3	Chhattisgarh	168.00	104.60	392.07	0.00	140.55
4	Gujarat	75.00	92.16	183.92	185.60	99.80
5	Goa	0.00	87.83	0.00	0.00	57.30
6	Haryana	75.00	0.00	49.26	0.00	0.00
7	Himachal Pradesh	276.70	0.00	199.99	203.29	116.17
8	Jharkhand	105.00	107.84	222.02	153.46	136.15
9	Karnataka	105.00	174.70	136.75	219.40	157.33
10	Kerala	234.53	279.57	256.80	0.00	362.88
11	Madhya Pradesh	168.00	628.25	327.29	269.88	0.00
12	Maharashtra	321.58	787.28	428.07	455.18	0.00
13	Odisha	168.00	435.00	463.84	400.55	839.83
14	Punjab	75.00	0.00	13.56	0.00	0.00
15	Rajasthan	105.00	98.82	0.00	97.15	127.21
16	Tamil Nadu	105.00	0.00	154.82	0.00	238.90
17	Telangana	105.00	0.00	0.00	166.96	0.00
18	Uttar Pradesh	75.00	100.61	97.63	146.96	111.79
19	Uttarakhand	168.00	438.38	480.03	0.00	354.36
20	West Bengal	75.00	54.14	95.61	78.83	132.73
	Total	2479.81	3706.41	3925.95	2611.20	2875.00
NE & Sikkim						
1	Assam	0.00	93.23	0.00	0.00	0.00
2	Arunachal Pradesh	102.00	89.08	0.00	0.00	89.77
3	Manipur	219.88	230.54	55.34	316.61	86.53
4	Meghalaya	104.63	113.53	73.94	73.31	0.00
5	Mizoram	90.59	110.47	108.12	112.46	87.19
6	Nagaland	92.56	83.12	79.95	87.80	64.52
7	Sikkim	148.59	0.00	293.77	0.00	89.73
8	Tripura	66.00	109.73	103.43	45.62	82.26
	Total	824.25	829.70	714.55	635.80	500.00
Union Territories						
1	A & N Islands	9.00	26.41	0.00	0.00	0.00
2	Chandigarh	8.00	1.00	0.00	0.00	50.72
3	D&N Haveli	0.00	0.00	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00	0.00	0.00
5	Jammu & Kashmir	75.00	0.00	0.00	0.00	0.00
6	Lakshadweep	0.00	0.00	0.00	0.00	0.00
7	New Delhi	30.00	0.00	0.00	0.00	0.00
8	Pondicherry	30.00	49.84	0.00	0.00	0.00
	Total	152.00	77.25	0.00	0.00	50.72
	Grand Total	3456.06	4613.36	4640.50	3247.00	3425.72
